

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).2709/2008

KRISHNA KUMAR GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for permission to place addl. documents on record,
stay of arrest)

Date: 26/08/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

Mr. Tara Chandra Sharma,Adv.

UPON hearing counsel the Court made the following
ORDER

The respondent is granted four weeks' time, as last chance, for
filing counter affidavit.

List again on 30.9.2008.

(M.P.BHADRAN)
Registrar